ITEM NO.12+13 Court 10 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No.12:
Civil Appeal No(s). 498-501/2021

FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. & ANR. Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC. Respondent(s)

(IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 135415/2020 - INTERVENTION/IMPLEADMENT
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH C.A. No. 504-507/2021
(IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 502/2021
(IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT

Signature Not Verified
Digitally Signed by
Anita Malhotra
Date: 2021.02.24
16:47:35 IST
Reason:

IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 1292/2021 - INTERVENTION APPLICATION
IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 508/2021
(IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10697/2021 - CLARIFICATION/DIRECTION
IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 503/2021
(IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 509/2021
(IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021
(FOR ADMISSION and I.R. and IA No.10175/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

With
Item No.13:
SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1563/2021
(FOR ADMISSION and I.R. and IA No.27548/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27546/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 24-02-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s) in CA Nos.498-501/2021	**Mr. Harish Salve,Sr.Adv.** **Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Ashim Sood,Adv.** **Mr. Rajendra Dangwal,Adv.** **Mr. Saif Ali,Adv.** **Ms. Madhavi Khanna,Adv.**
in CA Nos.504-507/2021	**Mr. Tushar Mehta,SG** **Mr. Arvind P.Datar,Sr.Adv.** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
in CA No.502/2021	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**
in CA No.508/2021	**Mr. Puneet Jain,Adv.** **Mr. Harshit Khanduja,Adv.** **Mr. Harsh Jain,Adv.** **Mr. Akshat Maheshwari,Adv.** **Mr. Harshvardhan Sharma,Adv.** **Mr. Neeraj Sharma,Adv.** **Ms. Christi Jain, AOR**

in CA No.503/2021	**Mr. Ravindra Shrivastava,Sr.Adv.** **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Karan Kohli,Adv.** **Mr. Arpit Jain,Adv.**
in CA No.509/2021	**Mr. Shivam Singh,Adv.** **Mr. Sahil Raveen,Adv.** **Mr. Jaideep Khanna,Adv.** **Mr. Manish Kumar, AOR**
in SLP 1486/2021	**Mr. Paritosh Gupta,Adv.** **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
in Diary No.1563/ 2021	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Respondent(s) SEBI	**Mr. Tushar Mehta,SG** **Mr. Arvind P.Datar,Sr.Adv.** **Mr. Pratap Venugopal,Adv.** **Ms. Surekha Raman,Adv.** **Mr. Akhil Abraham Roy,Adv.** **Mr. Vijay Valsan,Adv.** **For M/S. K J John And Co, AOR**
For UOI	**Mr. Tushar Mehta,SG** **Mr. Rajat Nair,Adv.** **Ms. Garima Prasad,Adv.** **Ms. Priyanka Das,Adv.** **Mr. Arvind Kumar Sharma, AOR**
	Mr. Harish Salve,Sr.Adv. **Dr. Abhishek Manu Singhvi,Sr.Adv.** **Mr. Ashish Bhan,Adv.** **Mr. Mohit Rohatgi,Adv.** **Mr. Jasmeet Singh, AOR** **Mr. Ashim Sood,Adv.** **Ms. Madhavi Khanna,Adv.** **Mr. Saif Ali,Adv.**
	Ms. Meenakshi Arora,Sr.Adv. **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Gopal Singh, AOR**

	Ms. Meenakshi Arora,Sr.Adv. **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Anirudh Sriram,Adv.** **Mr. Gopal Singh, AOR**
	Mr. Ravindra Shrivastava,Sr.Adv. **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Karan Kohli,Adv.** **Mr. Arpit Jain,Adv.**
	Mr. Paritosh Gupta,Adv. **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
	Mr. Puneet Jain,Adv. **Mr. Harshit Khanduja,Adv.** **Mr. Harsh Jain,Adv.** **Mr. Akshat Maheshwari,Adv.** **Mr. Harshvardhan Sharma,Adv.** **Mr. Neeraj Sharma,Adv.** **Ms. Christi Jain, AOR**
For Intervenor(s)	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Manish Kumar, AOR**
For Applicant(s)	**Mr. V.Giri,Sr.Adv.** **Mr. Dheeraj Nair, AOR** **Mr. Kumar Kislay,Adv.** **Mr. Angad Baxi,Adv.**
For Applicant(s)	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Applicant(s)	**Mr. Sanjay Kapur, AOR** **Ms. Megha Karnwal,Adv.** **Mr. V.M.Kannan,Adv.** **Mr. Sambit Panja,Adv.** **Mr. Arjun Bhatia,Adv.**

UPON hearing the counsel the Court made the following

O R D E R

Heard in part.

List tomorrow i.e. 25th February, 2021 for further hearing as part-heard.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER